

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-562
IB-297/ND/2020

IN THE MATTER OF:

M/s Deepika Foods and Resorts Pvt Ltd

Vs.

M/s ParvirInfrastructrues Pvt

...Applicant

.....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 14.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: adv. Aishwarya, Adv. Nikshubha and Adv. Akash Srivastava

For the Respondent

:

ORDER

Due to paucity of time, list on **11.03.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)